

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA

UNSTARRED QUESTION NO. 804

ANSWERED ON 23.07.2026

RELEASE OF CAUVERY WATER

804. Shri RAJA A:

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the quantity of water released by Karnataka to Tamil Nadu during the last three years and the current year, month-wise;
- (b) whether there has been any shortfall in such release as compared to the orders of the Cauvery Water Management Authority and the Cauvery Water Disputes Tribunal and if so, the details thereof; and
- (c) the measures taken/proposed to be taken by the Government to ensure release of the full monthly quota of water as recommended by the Authority?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI RAJ BHUSHAN CHOUDHARY)

(a) & (b) The actual quantity of water released by Karnataka to Tamil Nadu during the last three water years and the current water year, month-wise and the stipulated flows to be ensured at the inter-state contact point i.e. Biligundulu, in a normal year, as per the Final Award of Cauvery Water Dispute Tribunal (CWDT), as modified by the Hon'ble Supreme Court, is annexed at **Annexure**.

(c) The hydro-meteorological conditions in the Cauvery basin viz., the rainfall situation so far and the forecast/outlook for the next fortnight, live storage position, inflow/outflow from the 08 designated reservoirs and the actual realization of flows at Biligundulu are deliberated in detail in the meetings of the Cauvery Water Regulation Committee (CWRC) and Cauvery Water Management Authority (CWMA) comprising members from Basin States on regular basis.

Keeping in view the above, necessary direction for Karnataka to ensure the realization of the required flows at Biligundulu during the next fortnight, as per the final award of the CWDT, as modified by the Hon'ble Supreme Court, is taken and duly recorded in the proceedings of the respective meeting. The compliance of the decision taken in the previous meeting of CWRC/CWMA, to ensure realization of flows at Biligundulu is deliberated in the next meeting of CWRC/CWMA.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF UNSTARRED QUESTION NO. 804 TO BE ANSWERED IN LOK SABHA ON 23.07.2026 REGARDING “RELEASE OF CAUVERY WATER”.

Month	Stipulated flows to be ensured at Biligundulu (in TMC)	Actual flows realized at Biligundulu during the month (in TMC)			
		Water Year 2023-24	Water Year 2024-25	Water Year 2025-26	Water Year 2026-27
June	9.19	2.833	2.252	42.256	2.915
July	31.24	8.747	96.537	103.514	0.459*
August	45.95	19.995	78.393	51.943	
September	36.76	13.585	27.613	40.790	
October	20.22	12.844	39.711	53.477	
November	13.78	10.658	19.823	17.697	
December	7.35	5.447	18.480	7.603	
January	2.76	2.615	3.538	2.687	
February	2.5	0.660	2.041	2.226	
March	2.5	0.940	3.064	2.45	
April	2.5	0.4385	4.330	2.674	
May	2.5	2.656	9.830	3.101	
Total	177.25	81.419	305.612	330.418	3.374*

*Upto 16/07/2026
